

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

LIBRARY

O.A/350/350/2019

Date of Order: 01.04.2021

Coram: Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

PAPIYA MUKHERJEE SARKAR

--Applicant

-Vs-

EASTERN RAILWAY & Ors.

--Respondents.

For The Applicant(s): Mr. A. K. Gayen, counsel

For The Respondent(s): Mr. S. Chowdhury, counsel

O R D E R (O R A L)

Per: Dr. (Ms.) Nandita Chatterjee, Member (A):

Heard ld. counsel for both sides.

2. At hearing, Ld. counsel would produce an affidavit on joint compromise petition between the applicant and respondent no. 7 to 10, which is taken on record.
3. Both ld. counsel would submit that as this matter has been amicably resolved through a compromise petition between the applicant and the private respondents no. 7 to 10, the O.A may be disposed of as withdrawn.
4. Accordingly, with the above submissions, the O.A is disposed of as withdrawn. No orders as to costs.

(Nandita Chatterjee)
Member (A)

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